

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 7740 - JK (LD) of 2026

DATED:- 29 - 06 - 2026

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to the Government

No:-LAW-OIC/6/2026

Dated 29.06.2026

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to the Government, Health and Medical Education Department
7. Director Litigation, Srinagar/ Jammu.
8. Officer In Charge Litigation (OIC).
9. Private Secretary to Chief Secretary for information of Chief Secretary.
10. Private Secretary to Commissioner/Secretary Law.
11. Incharge Website.
12. Government Order file.
13. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Im

Annexure to the Government Order No. 7740-JK (LD) of 2026 dated 29.06.2026

S.No.	Title of the Case	OIC
1	CRM(M) No. 527/2024 titled Pushkar Pharma Vs UT of J&K & Ors	Ms. Reema Ghizala, Assistant Controller Drug, Kashmir
2	WP(C) No. 3307/2025 titled Abdul Hamid Teli and others Vs UT of J&K and others	Dr. Nighat Yasmeen Sheikh, Deputy Director, Health Services (HQ), Kashmir
3	OA No. 418 /2026 titled Tavinder Singh Vs UT of J&K & Ors.	Dr. Mohd. Ashraf Kohli, Chief Medical Officer, Reasi

Devgale

Jm